

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 84 & 99 of 2011**

Dated : 14th March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

N.T.P.C.

.... Appellant (s)

Versus

C.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Counsel for Respondent (s):

Mr. Pradeep Misra & Mr. Manoj Kr. Sharma
(in Appeal Nos. 59, 84/11 & 85 of 2010)

Ms. Suparna Srivastava with

Mr. Sudhir Kathpadia for R.5

(in Appeal Nos. 58 of 2011)

Mr. R.B. Sharma for R.3, 4, 5 & 18

(in Appeal No. 99, 84/11)

Mr. Manoj Dubey for M.P. Power Trading

ORDER

At the request of the learned counsel for the Appellant, Post
the matters on **04.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/sm